

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Miscellaneous (EH) Application No. 10176 of 2022

(On behalf of Appellant)

in

EXCISE Appeal No. 10425 of 2020

(Arising out of OIA-CCESA-SRT-APP-AT-181-2018-19 Dated-15/04/2019 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
VADODARA-II)

Aarti Fertilizer

M/s Aarti Industries Ltd, Plot No. 801/15 To 19,21 & 22,
Phase-iii, Gidc, VAPI, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T. Surat-I

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR, SURAT, GUJARAT-395001

.....Respondent

APPEARANCE:

Ms. Roohi Jhota (Advocate) for the Appellant

Shri Pankaj Kumar Singh, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING:27.06.2022

DATE OF DECISION:27.06.2022

The application and appeal is disposed of. For order, see order of
date in Excise (EH) Misc. Application No. 10174 of 2022 in Excise Appeal No.
12394 of 2019.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**